

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/2612/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 22nd April, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJCHA/705/2025, dtd. 07.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

- Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/2613/A, dated , 22-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

22.04.25

JT. REGISTRAR (VIGILANCE)